

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 26/TT/2014

Date: 28.4.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Determination of Transmission Tariff for "500 MVA, 400/220/33 kV ICT-II along with associated bays at Moga sub-station" and "500 MVA 400/220/33 kV ICT-II along with associated bays at Ludihana sub-station" under the "Augementation of transformation capacity in Northern Region- Part-A" for tariff block 2009-14 period in Northern Region

Sir,

This has reference to the Commission's letters dated 28.3.2014 and 16.10.2014 seeking certain information on your aforementioned petition. Reply is still awaited. One last and final opportunity is being given to you to file the aforementioned information, by 28.5.2015. In case the above information is not received by 28.5.2015, the Commission shall issue order on the basis of information already on record.

Yours faithfully,

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(V. Sreenivas)
Deputy Chief (Legal)